

**Assessment Report (1982-83) re.
propagation of Hindi**

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRIMATI RAM DULARI SINHA):
Sir, I beg to lay on the Table
a copy (in (English and Hindi)
of the Annual Assessment Report on
the programme and its implementa-
tion for accelerating the spread and
development of Hindi and its pro-
gressive use for the various official
purposes of the Union for the year
1982-83. [placed in Library. See
No. LT-8543/84].

**Report of the Inquiry Commission on
the Police firing at Rangat in the
Middle Andamans and related papers**

SHRIMATI RAM DULARI SINHA:
Sir, I also beg to lay on the Table a
copy each (in English and Hindi) of
the following papers:—

(i) Report of the Inquiry Com-
mission on the Police Firing at
Rangat in the Middle Andamans on
the 28th January, 1983, resulting in
the unfortunate death of two young
men.

(ii) Exhibited Documents on be-
half of the Andaman and Nicobar
Islands Administration.

(iii) Memorandum of action
taken by government on the Report
mentioned at (i) above.

[Placed in Library. See No. LT-
8629/84 for (i) to (iii)].

MESSAGE FROM THE LOK SABHA

**The Industrial Reconstruction Bank
of India Bill, 1984**

SECRETARY-GENERAL: Sir, I
have to report to the House the
following message received from the
Lok Sabha signed by the Secretary—
General of the Lok Sabha.

"In accordance with the provi-
sions of Rule 96 of the Rules of
Procedure and Conduct of Business
in Lok Sabha, I am directed to en-

close the Industrial Reconstruc-
tion Bank of India Bill, 1984, as
passed by Lok Sabha at its sitting
held on the 7th August, 1984."

Sir, I lay the Bill on the Table.

MR. DEPUTY CHAIRMAN: Now
we will take up special mentions.

SHRI DIPEN GHOSH (West Ben-
gal): Sir, none in the Indian team
got a medal at Los Angeles but let
these friends be given a medal in
shouting... (Interruptions).

MR. DEPUTY CHAIRMAN: May I
request you that after some time we
are taking up the Appropriation Bill.
So, after a few minutes, you can say
whatever you want to say against
anybody, against any Government
anywhere. That is all.. (Interrup-
tions). You can reply at that stage.

SHRI KALYAN ROY (West Ben-
gal): Let them keep on shouting.

MR. DEPUTY CHAIRMAN: We are
short of time. Now, special men-
tion.

**REFERENCE TO A REQUEST FOR
EARLY COMPLETION OF WORKS
AT THE INA MEMORIAL AT
MOIRANG IN MANIPUR**

SHRI R. K. JAICHANDRA SINGH
(Manipur): Sir, I want to draw the
attention of the Central Govern-
ment to the existing position and the
present conditions of INA Memorial
in Manipur. It was on the 12th of
April 1944, at a small place called
Moirang in Manipur, about 45 kilo-
metres from Imphal, that for the
first time, Indian tricolour flag was
hoisted by Col. Malik of the INA.
The construction work of INA
Memorial also includes, amongst
other things, a war museum which
was started about 20 years back; a
statue of Netaji Subhash Chandra
Bose inside the complex, which is
the exact replica of the monolith
erected by Netaji himself in Singa-
pore in 1945, which is already erect-

[Shri R. K. Jaichandra Singh]

ed. Due to paucity of funds, much of the work that was contemplated, remains to be done. In spite of these deficiencies, a number of tourists visiting Manipur make a particular point to visit the INA Memorial which is very auspicious.

I would, therefore, request the Central Government to look into the matter immediately and not only complete the unfinished construction works of the Memorial Hall and the War Museum but also construct a rest house for the tourists, and a war cemetery for those who laid down their lives during the Second World War in those areas.

SHRI AMARPROSAD CHAKRABORTY (West Bengal): Sir, I support it strongly.

**REFERENCE TO A REQUEST FOR
REVIEW OF DECISION TO HAVE 50
PER CENT OFFICERS OF ALL INDIA
SERVICES FROM OUTSIDE IN EVERY
STATE**

SHRI M. S. GURUPADASWAMY (Karnataka): May I, with your permission, refer to the decision of the Central Government to have 50 per cent of the officers from outside in every State in future and its consequences.

Sir, this decision seems to have been taken on the basis of Punjab experience. This is what I was given to understand and it is based upon three assumptions. First, the local officials will develop vested interests and that outside officials may improve the situation. Second, outside officials can bring about greater national integration. Third, outside officials will improve efficiency. All these three are questionable assumptions, if I may say so.

To take a general decision on the basis of experience of a particular State and impose it on the other States, to me it seems, is very unfair and undesirable. The Administrative Refoms Commission has

made a specific recommendation that at least 40 per cent of the cadre, all India cadre, should be from the local people themselves; only 60 per cent from outside. This has not been adhered to so far. In the year 1977, a decision was taken by the Central Government that 25 per cent, in the case of promotions, should be increased to 33 per cent because there is a promotional cadre also in the services and the local officials are given chance to become I.A.S., I.P.S. and other Central service officers. That is the percentage in regard to promotions has been increased from 25 to 33 in the year 1977. Even this fell short of the recommendation of the Administrative Reforms Commission. Sir, there is a lot of frustration and anger not only at the level of the local officials, but also at the level of the State Governments in this regard. I think, there has been a demand—may not be an effective demand—that the share of the local cadre should be increased to 50 per cent, not even 40 per cent. When such is the case... (Interruption).

SHRI NIRMAL CHATTERJEE (West Bengal): Officials from State services.

SHRI M. S. GURUPADASWAMY: Promotee officials from the State services. The percentage of State promotees from the local cadre should be 50 and it should not be less than that. This has been the demand. Instead of that, the Government seems to have taken a very retrograde step of reducing this number and increasing the number of outside elements and posting them to the State services on a very fragile assumption that it will improve the climate there. I think, Sir, this has got to be reviewed. This is the month of August. In the next few weeks, a decision has to be taken to allocate the new recruits of the All-India Services to the various States. Before doing that, a decision has got to be taken by the Centre in this regard. I urge, the whole thing has to be reviewed and the opinion of the State Gov-